

proposal. However, there are two Centrally Sponsored Schemes of Girls Hostels and Boys Hostels for S.T.'s under which assistance is given to States on matching basis (50:50) for constructing/expansion of hostels. During the Seventh Five Year Plan (1985-90) about 434 hostels having 18,596 seats have been constructed for ST girls and boys under these schemes.

[English]

Recent Violent Incidents in Tamil Nadu

315. SHRI P.M. SAYEED: Will the PRIME MINISTER be pleased to state:

(a) whether violent incidents have been reported from several parts of Tamil Nadu after the President's Rule was imposed in that State;

(b) if so, the main reasons therefor and whether police had to resort to firing in some places;

(c) if so, the approximate loss of life and property; and

(d) the steps taken to ensure that such incidents do not recur?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI SUBODH KANT SAHAY): (a) to (d). The information is being obtained from the Government of Tamil Nadu and a Statement will be laid on the Table of the House.

Installation of Disc Antennae Private Parties

316. SHRI P.M. SAYEED: Will the PRIME MINISTER be pleased to state:

(a) whether the Union Government are

aware that some private parties have installed disc antennae on top of their houses and have started collecting money from people to give them cable TV connections to enable them to watch TV programmes received from other countries through satellite all the 24 hours;

(b) whether this system is permissible under rules and regulations;

(c) if so, whether the people at large in the country would not be affected by the propaganda indulged in by other countries who do not have friendly stance towards our country; and

(d) if so, the action being taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI SUBODH KANT SAHAY): (a) The Government have seen reports to this effect.

(b) In accordance with the existing instructions, a private individual can set up a dish antenna for receiving TV signals direct from a satellite after obtaining a licence from Ministry of Communications. However, the facility is required to be used for receiving TV programmes from Indian Satellite only.

(c) and (d). The Government had constituted some time back an Inter Departmental Committee to look into the various aspects of cable TV networks and dish antennae systems. The Committee recently submitted its report to the Government for appropriate action.

Stringent Provisions for Curbing Dowry Menace

318. SHRI BANWARILAL PUROHIT: Will the PRIME MINISTER be pleased to state: